

DIVISION BENCH
COURT - I

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/11(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	KESHAV PARASRAMKA VS CALCUTTA INVESTMENT CO LTD
UNDER SECTION	SEC. 58(3) SEC. 59

Appearance VC and Physical (Hybrid) Mode

Ms. Sonakshi Chaturvedi, Adv.] For the Appellant
Ms. Niharika Ahluwalia, Adv.

Mr. Mainak Bose, Adv.] For Respondent No.1
Mr. Nikhil Jhunjhunwala, Adv.

Ms. Gauri Puri, Adv.] For Respondent No.2
Ms. Aditi Gupta, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Reply-affidavit has been filed. Hard copy of reply-affidavit be also filed with the Registry during the course of week.
3. Ld. Counsel appearing for the appellant seeks one week's time to file rejoinder-affidavit. Time is allowed.
4. Post this matter on **20.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**